## Fourteenth Loksabha

## Session : 10 Date : 12-03-2007

## Participants : <u>Handique Shri Bijoy Krishna,Singh Dr. Akhilesh Prasad,Soz Prof Saifuddin ,Dasmunsi</u> Shri Priya Ranjan,Yadav Shri Jay Prakash Narayan,Singh Dr. Akhilesh Prasad,Fernandes Shri Oscar,Singh Dr. Akhilesh Prasad

Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Water Development Agency, New Delhi, for the year 2005-2006, along with Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Water Development Agency, New Delhi, for the year 2005-2006.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5895/07)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table -

- A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 2005-2006, along with Audited Accounts.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5896/07)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2005-2006.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2005-2006, together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Film and Television Institute of India, Pune, for the year 2005-2006.

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(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5897/07)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2005-2006, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2005-2006
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 5898/07)

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): I beg to lay on the Table -

(1) A copy of the Annual Accounts (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2005-2006, together with Audit Report thereon.

(Placed in Library, See No. LT 5899/07)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, Nagpur, for the year 2005-2006, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Board for Workers Education, Nagpur, for the year 2005-2006.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 5900/07)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC

DISTRIBUTION (DR. AKHILESH PRASAD SINGH) On behalf of Shri Kantilal Bhuria, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Labour Cooperatives Federation of India Limited, New Delhi, for the year 2005-2006, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Labour Cooperatives Federation of India Limited, New Delhi, for the year 2005-2006.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5901/07)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 2005-2006.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 2005-2006, together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 2005-2006.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5902/07)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 2005-2006.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 2005-2006, together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cooperative Training, New Delhi, for the year 2005-2006.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 5903/07)

## THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC

(3)

DISTRIBUTION (DR. AKHILESH PRASAD SINGH): On behalf of Shri Taslimuddin, I beg to lay on the Table-

- A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 -
  - Review by the Government of the working of the Lakshadweep Development Corporation Limited, Lakshadweep, for the year 2005-2006.
  - (ii) Annual Report of the Lakshadweep Development Corporation Limited, Lakshadweep, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5904/07)

(2) A copy of the Bureau of Indian Standards (Amendment) Rules, 2006 (Hindi and English versions) published in the Notification No. G.S.R. 666 (E) in Gazette of India dated the 26<sup>th</sup> October, 2006, under section 39 of the Bureau of Indian Standards Act, 1986.

(Placed in Library, See No. LT 5905/07)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): On behalf of Shri Namo Narain Meena, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2005-2006, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2005-2006
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5906/07) A copy of the Notification No. S.O.1949(E) (Hindi and English versions) published in Gazette of India dated the 13<sup>th</sup> November, 2006, containing corrigendum to the Notification No. S.O.1533(E) dated the 14<sup>th</sup> September, 2006, issued under the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT 5907/07)

जल संसाधन मंत्रालय में राज्य मंत्री (श्री जय प्रकाश नारायण यादव) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) (एक) नेशनल इंस्टिट्यूट ऑफ हाइड्रोलॉजी, रूड़की के र्वा 2005-06 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
  - (दो) नेशनल इंस्टिट्यूट ऑफ हाइड्रोलॉजी, रूड़की के र्वा 2005-06 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 5908/07)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under subsection (6) of section (3) of the Essential Commodities Act, 1955.

(i) G.S.R.766(E)/Ess.com./Sugarcane published in Gazette in India dated the 22<sup>nd</sup> December, 2006, regarding fixation of minimum price of sugarcane, for the sugar season 2006-2007, in respect of the States/Union Territories mentioned therein.

 (ii) The Sugar (Price Determination for 2006-2007 Production) Order, 2006 published in Notification No. G.S.R.770(E)/Ess.com./Sugar in Gazette of India dated the 26<sup>th</sup> December, 2006.

(iii) The Wheat (Stock Declaration by Companies or Firms or Individuals) Order, 2007 published in Notification No. S.O.305(E) in Gazette of India dated the 1<sup>st</sup> March, 2007.

(Placed in Library, See No. LT 5909/07)

(2) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1997-1998.

(Placed in Library, See No. LT 5910/07)

(3) A copy of the Annual Report (Hindi and English versions) of the Development Council for

Sugar Industry for the year 1998-1999.

(Placed in Library, See No. LT 5911/07)

(4) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1999-2000.

(Placed in Library, See No. LT 5912/07)

(5) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 2000-2001.

(Placed in Library, See No. LT 5913/07)

(6) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 2001-2002.

(Placed in Library, See No. LT 5914/07)

 A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 2002-2003.

(Placed in Library, See No. LT 5915/07)

(8) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 2003-2004.

(Placed in Library, See No. LT 5916/07)

(9) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 2004-2005.

(Placed in Library, See No. LT 5917/07)

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2 to 9) above.
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India, New Delhi, for the year 2004-2005, along with Audited Accounts under sub-section (2) of section 35 of the Food Corporation of India Act, 1964
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Food Corporation of India, New Delhi, for the year 2004-2005.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 5918/07)

A copy of the Madhya Pradesh State Warehousing Corporation (Apportionment of assets, rights and liabilities) Order, 2006 (Hindi and English versions) published in Notification No. G.S.R.28(E) in Gazette of India dated the 16<sup>th</sup> January, 2007 under sub-section (2) of section 86 of the Madhya Pradesh Reorganization Act, 2000.

(Placed in Library, See No. LT 5919/07)

(14) A copy of the Central Warehousing Corporation (Amendment) Rules, 2006 (Hindi and

English versions) published in Notification No. G.S.R.732(E) in Gazette of India dated the 1<sup>st</sup> December, 2006 under sub-section (3) of section 41 of the Warehousing Corporation Act, 1962.

(Placed in Library, See No. LT 5920/07)